

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Rejoinder not
filed.
Bench
12/11

Rejoinder not
filed.
Bench
19/12

Rejoinder not
filed.
Bench
23/1

Rejoinder not
filed.
Bench
25/2

For ^{hearing} admission
Rejoinder not
filed.
Bench
31/3
for hearing.

Bench
5/4

Order dated 25.2.02

Call this matter on 8.3.02
for final disposal at the admission
stage.

Member (S)

09. 08.03.02.

Division bench matter.
adjourned to 08.04.02

Member (S)

Or. No. 10. Dt 8.4.02

This is a Division Bench
matter. Put up before next available
Division Bench.

Member (Justice)

Or. No. 11. 11.10.02

By filing a Memorandum, Shri P.K.
Pachhi for the applicant seeks withdrawal
of this O.A. Heard Shri A.U. Bose
Senior Standing Counsel for the
respondents. In view of Memo filed,
this O.A. is disposed off as withdrawn.
No costs.

Send copy to parties

Vice-Chairman

Member (S)